

Indian Customs EDI System - Imports V1.5R001
 JNCH, NHAVA SHEVA, TAL:URAN, DIST-RAIGAD-400707
 BILL OF ENTRY FOR WAREHOUSE

[Custom Stn: INNSA1]_____CHA : AACCF3729LCH001 [FEC CLEARING PRIVATE LIMITED]
 BE No/Dt./cc/Typ:5672921/01/10/2021/N/W
 Importer Details :ABTFA9304P PAN : ABTFA9304PFT001 AD Code : 6390768
 ANGELS SHARE LLP
 0 :106 MAROL CO OP IND ESTATE
 A K RD ANDHERI EAST,OPP. MITTAL ES
 Mumbai City 400059 Payment Method : Transaction

IGM No :2293204/30/09/2021 Port Of Loading :Savannah
 Cntry Of Orgn.: UNITED STATES Cntry Of Consgn.:
 BL No : ONEYRICB611400 H/BL No : LAXNAV01645
 Date : 04/09/2021 Date : 04/09/2021
 No. Of Pkgs. : 4 PLT Gross Wt. : 3799.782 KGS
 Marks:AS PER BL
 & Nos

Inv No & Dt. : PSI029070 28/07/2021 ROUND HILL CELLARS DBA RUTHERFORD WI
 Inv Val : 17521.00 USD TOI: FOB 1420 SMILLS AVE.STE.B LODI,CA 95242
 Freight : 157274.67 INR
 Insurance : 2487.00 INR
 SVB Load(Ass): Cust. House: United States -
 SVB Load(Dty): HSS Load Rate: 0.00% Amount: 0.00
 Misc. Charges: 0.00 32.00 USD
 Discount Rate: 0.00 Discount Amount: 0.00
 EDD : 0.00 XBE Duty FG Int.: 0.00
 Third Party:

- BuyerSeller Reltd : No
 Item Details
 Exchange rate: 1.00 USD = 74.4000 INR

Slno	RITC	Description	RSP	Load	PROV
Qty	Unit Price	CTH	C.Notsn C.NSNO	Cus Dty Rt	BCD amt (Rs)
Unit	Ass Val	CETH	E.Notsn E.NSNO	Exc Dty Rt	CVD amt (Rs)
1	22042110	RUTHERFORD RANCH CAB SAUV NAPA 2018 (12X750ML) (WI NE)			
225.00	21.111111	22042110 050/2017 104A	50.00 %		198678.70
	Cus AIDC	011/2021 9	100.00%		397357.34
LTR	397357.35	NOEXCISE	0.00 %		0.00
	Educational Cess on CVDs	:	0.00 %		0.00
	Sec & Higher Edu. Cess on CVD	:	0.00 %		0.00
	Customs Educational Cess	:	0.00 %		0.00
	Customs Sec & Higher Edu. Cess	:	0.00 %		0.00
	Social Welfare Surcharge:	011/2018 1	0.00 %		0.00
	Rs. 397357.35	Page Total	Rs.		596036.10

This is an advance Customs Clearance document. The actual duty leviable may change with variations in statutory rates of duty/exchange rate. Re-assessment can also be made by the Customs Department under section 17 of the Customs Act 1962 any time before clearance.

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Inv No & Dt. : PSI029070 28/07/2021 ROUND HILL CELLARS DBA RUTHERFORD WI

Item Details

slno	RITC	Description	CTH	C.Notn	C.NSNO	RSP	Load	PROV
Qty	Unit	Unit Price	Ass Val	CETH	E.Notn	E.NSNO	Cus Dty Rt	Exc Dty Rt
						BCD amt (Rs.)		CVD amt (Rs.)
2	22042110	MORGAN BAY CAB SAUV CA. 2019 (12X750 ML) (WINE)						
1350.00		6.450000	22042110	050/2017	104A	50.00 %	364209.40	
		Cus AIDC				100.00%	728418.75	
LTR		728418.76	NOEXCISE		011/2021	9	0.00 %	0.00
		Educational Cess on CVDs	:				0.00 %	0.00
		Sec & Higher Edu. Cess on CVD	:				0.00 %	0.00
		Customs Educational Cess	:				0.00 %	0.00
		Customs Sec & Higher Edu. Cess	:				0.00 %	0.00
		Social Welfare Surcharge:		011/2018	1		0.00 %	0.00
3	22042120	MORGAN BAY CHARD CA. 2018 (12X750 ML) (WINE)						
630.00		6.450000	22042120	050/2017	104A	50.00 %	169964.40	
		Cus AIDC				100.00%	339928.75	
LTR		339928.76	NOEXCISE		011/2021	9	0.00 %	0.00
		Educational Cess on CVDs	:				0.00 %	0.00
		Sec & Higher Edu. Cess on CVD	:				0.00 %	0.00
		Customs Educational Cess	:				0.00 %	0.00
		Customs Sec & Higher Edu. Cess	:				0.00 %	0.00
		Social Welfare Surcharge:		011/2018	1		0.00 %	0.00

Rs.	1465704.87	Page Total	Rs.	2198557.50
Rs.	1465704.87	BE Gross Total	Rs.	2198557.50
BCD	Rs. 732852.50	NCD Duty	Rs.	0.00
ANTID	Rs. 0.00	SAFEGUARD Duty	Rs.	0.00
CVD	Rs. 0.00	Sch 2 Spl Excise Duty	Rs.	0.00
CESS	Rs. 0.00	GSIA	Rs.	0.00
TTA	Rs. 0.00			
Edu. Cess CVD	Rs. 0.00	Customs Edu. Cess	Rs.	0.00
Health CVD	Rs. 0.00	Addl Duty - (Imports)	Rs.	0.00
SHE. Cess CVD	Rs. 0.00	SH Cust Edu. Cess	Rs.	0.00

Duty Payable: Rs. 2198558
Rs. Twenty One Lakh Ninety Eight Thousand Five Hundred and Fifty Eight only

Container Details

1 2293204 L TLLU5458224

BOND Details

BondCd	BondNo	BondAmt	BGRate	BGAmt	BondDebited	BGDebited
WH		6595673	0	0	0	0

GSTIN Details

Document No	Typ	State	Cd/Name	IGST Ass.val	IGST Amt	GST Cess Amt
27ABTFA9304P1ZN	G	27	MAHARASHTRA	0	0	0

Declaration Statement Details

Invoice No : 0 Item No : 0
Statement Type : DEC Statement Code : CUG01
Statement Title: General Declaration - II
Statement Desc: I/We declare that the contents of the above mentioned invoice(s) and documents are true and correct in every respect.I/We have not received and do not know of any other documents or information showing

Invoice No : 0 Item No : 0
Statement Type : DEC Statement Code : CUG00
Statement Title: General Declaration - I
Statement Desc: I/We declare that the contents of this Bill of Entry for goods imported against above mentioned Bill of Lading/ Airway Bill /Lorry Receipt/Railway Receipt numbers are in accordance with the above mentioned

Invoice No : 1 Item No : 0
Statement Type : DEC Statement Code : CUV02
Statement Title: Valuation Declaration - II
Statement Desc: I/We declare that the price paid or payable by the importer is as per the details provided above, and any price paid or payable in addition to the above will be settled with the seller at the end of

Invoice No : 1 Item No : 0
Statement Type : DEC Statement Code : CUV03
Statement Title: Valuation Declaration III
Statement Desc: I/We declare that there are no payments actually paid or payable for the imported goods by way of cost and services [in terms of Rules 10(1)(a)(i), Rule 10(1)(a)(ii), Rule 10 (1) (a) (iii) and Rule 1

Invoice No : 1 Item No : 0
Statement Type : DEC Statement Code : CUV01
Statement Title: Valuation Declaration - I
Statement Desc: I/We declare that all conditions or restrictions, if any, imposed by the seller of any third party on the disposition or use of the imported goods [as per proviso to Rule 3(2)) of the Customs Valuation

Supporting Document Details

Invoice No : 0 Item No : 0 IRN No. : 2021080200058681 Doc Code : 101001
Doc Desc: Importer Exporter Certificate

Invoice No : 0 Item No : 0 IRN No. : 2021093000071979 Doc Code : 271000
Doc Desc: Packing list

Invoice No : 0 Item No : 0 IRN No. : 2021093000071980 Doc Code : 705000
Doc Desc: Bill of lading

Invoice No : 0 Item No : 0 IRN No. : 2021093000071981 Doc Code : 861000
Doc Desc: Certificate of origin

Invoice No : 0 Item No : 0 IRN No. : 2021100100063952 Doc Code : 380000
Doc Desc: Commercial Invoice

Invoice No : 1 Item No : 1 IRN No. : 2021080200058257 Doc Code : 911001
Doc Desc: FSSAI Import License

Invoice No : 1 Item No : 1 IRN No. : 2021093000072463 Doc Code : 0110FS
Doc Desc: Specimen Copy of Label

Invoice No : 1 Item No : 2 IRN No. : 2021080200058257 Doc Code : 911001

Doc Desc: FSSAI Import License

Invoice No : 1 Item No : 2 IRN No. : 2021093000072464 Doc Code : 0110FS
Doc Desc: Specimen Copy of Label

Invoice No : 1 Item No : 3 IRN No. : 2021080200058257 Doc Code : 911001
Doc Desc: FSSAI Import License

Invoice No : 1 Item No : 3 IRN No. : 2021093000072462 Doc Code : 0110FS
Doc Desc: Specimen Copy of Label

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